NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Contempt Petition No. 14(ND)2017 in CP No. 4(ND) 14

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. Vs. M/s Karmyogi Homes Pvt. Ltd & ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION SIGNATURE

Present:

Ms. Shashi Pratap Singh, Advocate for the Petitioner.

Ms. Divya Bhalla and Mr. Anuj Shah, Advocates for the

Respondent

ORDER

Reply has been filed by the Respondent with the Registry just yesterday. A copy of the same is however received by the Ld. Counsel for the Applicant.

Re-notify this case on 19th February, 2018 along with the connected matter CP 120(ND)/2009 for final arguments.

(R. Varadharajan)

-S-Uf

Member (J)

(Ina Malhotra)

- S-d1

Member (J)